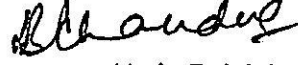


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The Voluntary Retirement of Sh. Ashok Kumar (E.C. No.53578069/12181) S/o Late Pratap Singh, Judicial Assistant of this office is hereby accepted on his request and accordingly he stands relieved from his official duties w.e.f. 12.06.2026 (A/N).



(Anju Bajaj Chandna)  
Principal District & Sessions Judge (HQs),  
Delhi


36177-212  
No. \_\_\_\_\_ Admn. II/PF-SJA&JA/Ret./2026

Delhi, Dated the 05 JUN 2026

Copy forwarded for information and necessary action to:-

- 1 The Office of all the Principal District & Sessions Judge, Delhi/New Delhi.
- 2 The Drawing and Disbursing Officer, Shahdara District, KKD Courts, Delhi.
- 3 The Sr. Accounts Officer, Accounts Branch, Shahdara District, Karkardooma Courts, Delhi with the direction to inform the Housing Department in case the official is in possession of government accommodation.
- 4 The Pay & Accounts Office, through the concerned Accounts Branch.
- 5 The Leave Sanctioning Authority, Shahdara District, Karkardooma Courts, Delhi.
- 6 The Sr. A.O. (J)/ A.O. (J)/Branch Incharge, Vigilance & Litigation Branch:- Central & Shahdara District, Delhi.
- 7 Dealing Assistants- ACRs Cell, Seniority & Promotion-JA (Admn-II), Transfer & Posting (Admn-II), District Central, Tis Hazari Courts, Delhi.
- 8 Dealing Assistants-Pay Bill and Service Book, Shahdara District, Karkardooma Courts.
- 9 The Web-Site Committee, Tis Hazari Courts, Delhi.
- 10 Hindi Section, Promotion Cell, Layers Seat, Tis Hazari Courts, Delhi.
- 11 Pension Cell, Shahdara District, Karkardooma Courts, Delhi.
- 12 Dealing Official:- General Branch, Central District, THC, Delhi.
- 13 The District & Sessions Courts Employees Welfare Association: Delhi (Regd.), Room No. 28-A, THC, Delhi.
- 14 Sh. Arun Yadav, General Secretary, DSCEWA (presently posted in South-west District, Dwarka Courts, Delhi).
- 15 Sh. Ashok Kumar (E.C. No.53578069/12181), Judicial Assistant, presently posted in Record Room (Sessions) & Digitization Cell, Shahdara District, Karkardooma Courts, Delhi with the direction that before leaving the office you have to handover/clear all the dues/charges in possession with you alongwith all the physical/hardware/Login Password/software articles related to your dealing seat, if any occupied. Further, you are also directed to process regarding surrendering of Govt. Accommodation, if occupied.

e-mail also:- [ashokkanak26062014@gmail.com](mailto:ashokkanak26062014@gmail.com)

  
5761 20 26

Administrative Officer (Judl.), (Admn.II)  
O/o Principal District & Sessions Judge (HQs): Delhi